

HIGH COURT OF GUJARAT AT AHMEDABAD

CIRCULAR

Hon'ble the Chief Justice, High Court of Gujarat has been pleased to pass the following order:

“In continuation of the previous orders, after due deliberation with the Standing Committee through video conferencing, it is directed that the judicial as well as administrative work in the High Court of Gujarat shall remain suspended till further orders subject to matters of extreme urgency being taken up by the assigned Benches as per the methodology of e-filing and video conferencing already notified.”

25.03.2020

I/C REGISTRAR GENERAL

25/3/2020